

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs)  
TIS HAZARI COURT, DELHI**

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**NOTIFICATION ON E-FILING OF CASES**

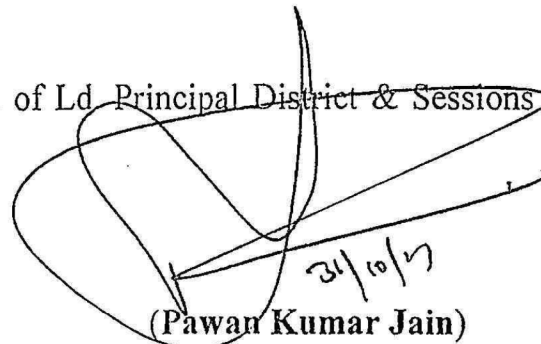
It is informed to all Lawyers and General Public that due to technical or circumstantial glitch, the e-Filing facility at URL <https://filing.ecourts.gov.in/pdedev> has been extended till 06.11.2023. Till then, all the filings will be done physically at the respective Filing Counters of the concerned districts at all Delhi District Courts.

**Legends:**

Duration of Physical Filing	Till e-Filing is made operational
Start date of new version of e-Filing	06.11.2023 at 11:00 AM
URL of new e-Filing portal	<a href="https://filing.ecourts.gov.in/pdedev/">https://filing.ecourts.gov.in/pdedev/</a>

For any assistance, please contact to e-Sewa Kendra and Computer Branch of any Delhi District Courts.

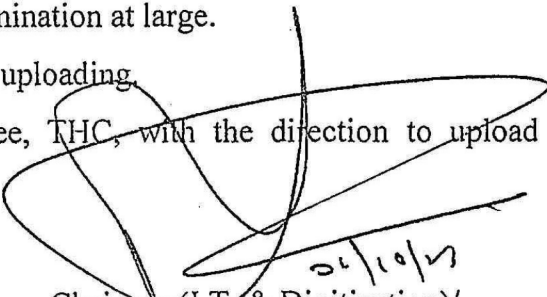
This issues with the prior approval of Ld. Principal District & Sessions Judge, (HQs) Tis Hazari Court, Delhi.

  
31/10/23

(Pawan Kumar Jain)  
Chairman(I.T. & Digitization)/  
Centralized Computer Committee  
Tis Hazari Court, Delhi

Copy forwarded for information and necessary actions to:

1. The Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi
2. All the Ld. Principal District & Sessions Judge, Delhi/New Delhi with a request to disseminate the information on the respective websites, affix on the prominent place/notice board and also share with respective Bar Association.
3. Ld. Principal District & Sessions Judge – Cum - Special Judge (PC ACT/CBI), RACC, New Delhi with a request to disseminate the information by affixing the same on the prominent place/notice board.
4. All the Ld. Principal Judge-Family Court, Delhi/New Delhi.
5. All the Ld. Officer In-Charge- Computer, Delhi/New Delhi.
6. All the Ld. Officer In-Charge- Filing Branch Delhi/New Delhi.
7. All the Ld. Officer In-Charge- Filing Branch, Family Court Delhi/New Delhi.
8. Ld. CPC, Hon'ble High Court of Delhi, New Delhi.
9. All the Ld. Chief Metropolitan Magistrates, Delhi/New Delhi
10. All the Ld. Senior Civil Judges, Delhi/New Delhi
11. Ps. to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Court Delhi
12. Hony. Secretary, Delhi Bar Association. Tis Hazari Court, Shahdara Bar Association, Karkardooma Court, Saket Bar Association, Saket Court Complex, New Delhi Bar Association, Paliala House Court, Dwarka Bar Association, Dwarka Court and Rohini Bar Association, Rohini Court to upload the same on your website and also affix it on notice board and prominent place for dissemination at large.
13. The dealing Assistant, Layer seat, THC for uploading.
14. The Dealing assistant, Website Committee, THC, with the direction to upload on website.
15. Concerned file

  
Chairman(L.T. & Digitization)/  
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Tis Hazari Court, Delhi